

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.No.870/KB/2012

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12th February 2018, 10.30 A.M

Name of the Company	Mrs. Sharoo Sud. -Vs- Bhagwan Fianance Corporation Ltd. & Ors		
Under Section	111(4)		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

PRABHAKAR SINGH ADVOCATE Sharoo Sud 
12/2/18

1. SHAUNAK MOTRA

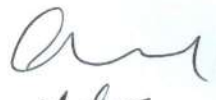
2. ARITRA BASU

3. S-N. PANDEY

Advs for
Sayaj Thiykade


12/2/18.

4. GUTAPP ROY CHOWDURY } Advs. for the
company


Advs
12/2/2018

ORDER

Petitioner in person, Ld. Counsel for Mrs. Sharoo Sud, Ld.
Counsel for the respondent company and the Ld. Counsel for
the Executor of Estate of Late Shri Amrit Lal Sud are present.

It is a part heard hence list it on 14/03/2018 before the regular bench.

Sd

(Jinan K.R.)
Member (J)